

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2572  
ANSWERED ON:09.12.2011  
LOAN WAIVER PACKAGE  
Badal Harsimrat Kaur

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government proposes to grant any loan waiver financial package to the State of Punjab;
- (b) if so, the details thereof;
- (c) whether any communication in this regard has been made to the State of Punjab; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): The Thirteenth Finance Commission (FC-XIII) has recommended that Central loans advanced to State Governments for Centrally Sponsored Schemes/Central Plan Schemes through ministries other than Ministry of Finance, as outstanding on March 31, 2010, be written off, subject to States amending/legislating fiscal responsibility legislation in accordance with the recommendations of the Commission. Government of India has accepted this recommendation for all states including Punjab.

(c) & (d): The above has been communicated to all states, including Punjab on 14th January 2011. The communication is available on the website of Ministry of Finance Government of India at [www.finmin.nic.in](http://www.finmin.nic.in).